

HIGH COURT OF SIKKIM

G ANGTOK

No. 13../HCS

Dated: 14.5.18

NOTIFICATION

In partial modification of Notification No.15/HCS dated 31.05.2017, Hon'ble the Chief Justice is pleased to reconstitute the Committee specified at Sl. No. [8] for monitoring the Infrastructure Development in the Subordinate Courts as per Agenda Item No. 2 (d) of the Chief Justices' Conference, 2016 as under:-

- | | | | |
|------|--|---|-------------|
| i. | Hon'ble Mrs. Justice Meenakshi Madan Rai,
Judge, High Court of Sikkim. | - | Chairperson |
| ii. | Hon'ble Mr. Justice Bhaskar Raj Pradhan,
Judge, High Court of Sikkim. | - | Member |
| iii. | Addl. Chief Secretary-cum- Principal
Secretary, Home Department, Government of Sikkim. | - | Member |
| iv. | Principal Secretary,
Finance, Revenue & Expenditure Department,
Government of Sikkim. | - | Member |
| v. | Principal Chief Engineer-cum- Secretary,
Buildings & Housing Department,
Government of Sikkim. | - | Member |
| vi. | Registrar General,
High Court of Sikkim. | - | Member |
| vii. | Legal Remembrancer-cum- Secretary,
Law Department, Government of Sikkim. | - | Member |

By Order,

Sd/-
(K.W. Bhutia)
REGISTRAR

Memo No. : V(202)/Confdl./HCS/2530-68
Date: 14.5.18
Copy to:-

1. The Principal Private Secretary to Hon'ble Judge, High Court of Sikkim, Gangtok for her Ladyship kind information.
2. The Private Secretary to Hon'ble Judge, High Court of Sikkim for his Lordship kind information.
3. The Chief Secretary, Government of Sikkim, Gangtok.

4. The Additional Chief Secretary-cum- Principal Secretary, Home Department, Government of Sikkim, Gangtok.
5. The Principal Secretary, Finance, Revenue & Expenditure Department, Government of Sikkim, Gangtok.
6. The Principal Chief Engineer-cum- Secretary, Buildings & Housing Department, Government of Sikkim, Gangtok.
7. The Registrar General, High Court of Sikkim, Gangtok.
8. The Legal Remembrancer-cum-Secretary, Law Department, Government of Sikkim, Gangtok.
9. The District & Sessions Judge (East) at Gangtok.
10. The District & Sessions Judge (North) at Mangan.
11. The District & Sessions Judge (South) at Namchi.
12. The District & Sessions Judge (West) at Gyalshing.
13. The District & Sessions Judge (Spl. Div.-I) at Gangtok.
14. The District & Sessions Judge (Spl. Div.-II) at Gangtok.
15. The Chief Judicial Magistrate-cum- Civil Judge (South) at Namchi.
16. The Chief Judicial Magistrate-cum- Civil Judge (North) at Mangan.
17. The Chief Judicial Magistrate-cum- Civil Judge (East) I/C at Gangtok.
18. The Chief Judicial Magistrate-cum- Civil Judge (West) at Gyalshing.
19. The Civil Judge-cum- Judicial Magistrate (East) at Gangtok.
20. The Civil Judge-cum- Judicial Magistrate (South) at Namchi.
21. The Civil Judge-cum- Judicial Magistrate (West) at Gyalshing.
22. The Civil Judge-cum- Judicial Magistrate (North) at Mangan.
23. The Civil Judge-cum- Judicial Magistrate, Chungthang Sub-Division, North Sikkim.
24. The Civil Judge-cum- Judicial Magistrate, Soreng Sub-Division, West Sikkim.
25. The District Magistrate (East) at Gangtok.
26. The District Magistrate (West) at Gyalshing.
27. The District Magistrate (North) at Mangan.
28. The District Magistrate (South) at Namchi.
29. The Special Secretary, Home Department, Government of Sikkim for publication in Government Gazette.
30. The P.S to Ld. Registrar General, High Court of Sikkim, Gangtok.
31. The P.S. to Ld. Registrar, High Court of Sikkim.
32. The Computer Cell, High Court of Sikkim at Gangtok.
33. All Section In-charge, High Court of Sikkim.
34. Notice Board.
35. Guard File.
36. File.


14.05.2018
REGISTRAR